

Finalisation of Plan Outlay for Orissa

*229 SHRI CHINTAMANI PANIGRAHI : Will the PRIME MINISTER be pleased to state :

(a) whether the Fourth Plan expenditure for Orissa has been finalised by now ;

(b) whether the low per capita income of the State was kept in view while finalising the Plan expenditure ; and

(c) if so, the final estimate of the State's Fourth Plan and the share of the Orissa Government for raising the internal resources which the State Government have agreed to ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) :

(a) No, Sir,

(b) and (c) . Do not arise.

Indians Ordered to leave Congo

*230 SHRI G. Y. KRISHNAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that 500 families of Indian origin were ordered to leave Congo ; and

(b) if so, whether Government of India have made protest to the Government of Congo in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) . According to information received by the Government, 93 Indian citizens were served with expulsion notices by the Government of Congo (Kinshasa) in terms of a decree issued last August requiring all non-nationals who were redundant to the economy of Congo to leave the country. Representations were made to the Government of Congo through diplomatic channels and we were assured that all cases would be sympathetically considered and hardship avoided.

Policy re. Advance Import Licences for Stainless Steel

*231 SHRI S. K. SAMBANDHAN : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the policy regarding the advance import licences for export purposes with regard to the stainless steel ;

(b) the number of applications received during 1969 ; and

(c) the number of applicants to whom the advance licences were issued ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) The policy and procedure for the grant of advance licences to Regd. Exporters for importing items required for execution of export orders, as spelt out in Para 39 of Sec. I of Vol. II of the Import Trade Control Policy Book for April, 69 March, 70 and in Para 117 of the Import Trade Control Hand Book of Rules and Procedure, 1969, is equally applicable to the grant of advance licences for the import of stainless steel.

(b) 18 applications for grant of advance licences for import of stainless steel against export orders for stainless steel products were received during 1969.

(c) Advance licences for import of stainless steel only, have been issued to 3 firms.

देश में 'सुपर-ग्रिडों का निर्माण ,

*232. श्री महाराज सिंह भारती : क्या सिंघाई तथा विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बढ़ते हुए विद्युत् प्रजनन, देश में निर्माणाधीन सिंगल-ग्रिड और बिजली के भारी लोड के एक स्थान से दूसरे स्थान को प्रेषण की आवश्यकता को ध्यान में रखते हुए सरकार ने सुपर-ग्रिडों का निर्माण करने के प्रश्न पर विचार किया है, जो हैवी इयूटी